

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No3-IA 347 (AHM) 2022
in
CP(IB) 732 of 2019

Order under Section 7 IBC

IN THE MATTER OF:

Canara Bank

V/s

Ashapura Garments Ltd

.....Applicant

.....Respondent

Order delivered on ..20/04/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)

Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the RP : Mr. Atul Sharma, Adv.

For the Respondent :

ORDER

IA 347 (AHM) 2022

Application filed by RP under Section 19(2) of the IBC, 2016 against the ex-directors of the Corporate Debtor.

Issue Notice to Respondent No. 1 to 4.

List on 31.05.2022.

-sd-

AJAI DAS MEHROTRA
MEMBER (TECHNICAL)

-sd-

DR. DEEPTI MUKESH
MEMBER (JUDICIAL)